

**CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL
BANGALORE**

1st Floor, WTC Building, FKCCI Complex, K. G. Road,
BANGLORE-560009

Regional Bench COURT-2

Service Tax Appeal No. 1101 of 2010

[Arising out of the Order-in-Original No.09/2010/ST dated 08.02.2010 passed by
the Commissioner of Central Excise, Customs & Service Tax, Cochin]

**M/s. Kerala Communication Network
(P) LTD.,**

38/628 D, Second Floor A & P Arcade,
Sahodaran Ayyapan Road,
Kochi-16

.....Appellant

VERSUS

**Commissioner of Central Excise,
Customs & Service Tax,**

C.R. Building, I.S. Press Road,
Cochin - 682018

.....Respondent

Appearance:

None Appeared for Appellant

Mr. M.A. Jithandra, Authorized Representative for Respondent

Coram:

Hon'ble Mr. P.A. Augustian, Member (Judicial)

Hon'ble Mr. Pullela Nageswara Rao, Member (Technical)

FINAL ORDER No. 20238 of 2024

DATE OF HEARING: 04.04.2024

DATE OF DECISION: 04.04.2024

PER: P.A. AUGUSTIAN

None appeared on behalf of the appellant. The matter had been listed on various occasions on 27.10.2023, 24.11.2023, 11.12.2023, 08.01.2024, 09.02.2024, 07.03.2024 and today 04.04.2024. On all these dates, none appeared nor any request for adjournment. It seems that the appellant is not serious to prosecute the matter before this forum and consequently, the appeal is dismissed for non-prosecution.

(Dictated & pronounced in the open court)

(P.A. Augustian)
Member (Judicial)

(Pullela Nageswara Rao)
Member (Technical)

Ganesh